

ITEM NO.1733

COURT NO.11

SECTION IV

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 332-333/2020

BAGHER SINGH (D) THROUGH LRS

Appellant(s)

VERSUS

DARSHAN SINGH & ORS.

Respondent(s)

Date : 20-04-2023 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SUDHANSHU DHULIA
[IN CHAMBER]

For Appellant(s) Mr. Siddhant Saroha, Adv.
Mr. Abhimanyu Tewari, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Two weeks further time is granted to cure the
defects.

List after two weeks.

(NEETA SAPRA)
COURT MASTER (SH)

(VIDYA NEGI)
ASSISTANT REGISTRAR